



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

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DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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August 03, 2018

#### 4 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Date of cancellation
1	M/s Tristar Pvt. Ltd.	34, Chittaranjan Avenue, Kolkata-700012	05.02633	June 04, 1998	May 15, 2018
2	Kottai Finance & Investments Limited, Pattukottai	Old No 171, New No 182/A, South Kaliyamman Kovil Street, Pattukottai Tamilandu-614601	B-07.00614	June 14, 2001	June 15, 2018
3	Rajammal Rangasamy Finance Limited	12/161, G.R.Complex, Theppakulam Street, Tiruchengode, Namakkal Tamilnadu-637211	B-07.00599	July 13, 2016	June 07, 2018
4	Gauri Shankar Credit & Leasing Pvt. Ltd.	33, Prakash Apartments, 5 Ansari Road, Darya Ganj, New Delhi-110002	14.01511	September 10, 1999	March 16, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2018-2019/308

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